

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) and (b) Reports have appeared from time to time about cases of alleged deaths and other crimes in custody in different States. Registration, investigation, detection and prevention of crime being the responsibility of the State Governments/Union Territory Administrations, action is taken by them to enquire into allegations of custodial crimes and punish those who may be found guilty. Details of such cases are not compiled at the Central Government level.

(c) The Central Government has been giving special attention to issues relating to human rights and has repeatedly stressed upon the need to take immediate and exemplary action wherever cases of violations of human rights, on the part of the law enforcement agencies, come to notice. The State Governments have also been advised to set up special cells to monitor and ensure that effective action is taken against delinquent officials in such cases.

Issues relating to the setting up of a human rights commission, custodial crimes, atrocities against weaker sections of the society, prison reforms and police training etc., had also been discussed in a Chief Ministers Conference of Human Rights held on September 14, 1992. It is hoped that the State Governments will take appropriate steps to deal firmly with any instances of violations of human rights and for sensitisation of the law enforcement agencies at all levels.

#### **Infiltration of Militants from Nepal**

1068. DR. ABRAR AHMED :

SHRI VIRENDRA KATARIA :

SHRI ISH DUTT YADAV :

SHRI G. G. SWELL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have seen recent press reports that militants are entering into India; from Nepal in a big way;

(b) if so, the details thereof; and

(c) the steps taken by Government to check the infiltration ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) and (b) The Government are aware that the Punjab terrorists operating in Terai areas of Uttar Pradesh have occasionally used Nepal territory for safe sanctuary taking advantage of India's open border with Nepal. One militant belonging to Khalistan National Army was apprehended at Sonauli in the Maharajganj district of Uttar Pradesh on 1-9-91 while entering Uttar Pradesh from Nepal. In another incident on 5-5-92, a militant belonging to the Khalistan Commando Force was killed by the police when he was trying to escape to Nepal.

(c) An anti-terrorist checkpost has been established near Sonauli. Police Stations, outposts and immigration check-posts on Indo-Nepal border have been alerted to keep strict vigil. Border security and policing have also been tightened all along the border.

#### **Reorganisation of States**

1069. DR. ABRAR AHMED :

SHRI JAGIR SINGH DARD :

SHRI VISHWASRAO RAMRAO PATIL:

DR. BAPU KALDATE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are actively considering proposals for the reorganisation of States on linguistic basis or otherwise; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) : (a) No, Sir.

(b) Does not arise.